

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412
CP(CAA)104/ND/2022

IN THE MATTER OF:

Anand Motor Products Limited
And
AMP Motors Private Limited

... Applicant

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 10.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P. Nagesh, Sr. Adv. & Mr. Afnaan
Siddiqui, Adv.

ORDER

Let this matter be fixed for hearing before the **Regular Bench** on
28.03.2023.

Sd/-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-

ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)